

Food Corporation of India (FCI) under price support and levy, predominantly from surplus States, for Central Pool, are mainly utilised for issue to States/U.Ts (both surplus and non-surplus) to meet their requirements of Public Distribution System, I.T.D.P., etc.

(b) Government of India does not provide any subsidy on foodgrains directly to the States.

(c) Government of India has not imposed any restrictions on Inter-State movement of foodgrains viz. wheat, paddy, levy-free rice and coarse grains.

Allotment of Flats By D.D.A. To SC/STs

3277. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the percentage of special quota reserved for SC/ST applicants in the allotment of flats of Delhi Development Authority;

(b) the details of the allotments made to the SC/ST applicants in each year of the last five years;

(c) whether there are Tribal Co-operative Housing Societies in Delhi who have applied for the allotment of land;

(d) if so, the details thereof; and

(e) the time by which the land will be allotted to such societies?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) 25%

(b) The details of allotments/allocation made to SC/ST applicants during the last 5 years are as under:-

<i>Sl. No.</i>	<i>Year</i>	<i>No. of allotments/ Allocation made to SC/ST</i>
1.	86-87	885
2.	87-88	712
3.	88-89	2657
4.	89-90	4415
5.	90-91	600
Total		9269

(c) and (d). A society by the name of Tribal Cooperative Group Housing Society was registered at S. No. 1734-A on 19-3-84. The total membership of the society as per the verified list sent to the DDA is 180.

(e) The matter of allotment to Coop. Societies is sub-judice.

Fertilizer Production

3278. SHRI ANNA JOSHI: Will the PRIME MINISTER be pleased to state:

(a) the present annual production of Nitrogenous and non-nitrogenous fertilizers in the country;

(b) whether the country has attained self-sufficiency in nitrogenous fertilizers;

(c) the quantity of natural gas being utilised for fertilizer production;

(d) the quantity of natural gas available for production of fertilizers;

(e) whether any special measure is proposed to harness production of fertilizers in near future; and